Written Answers

Statement

		<i>'</i> -
No. of applications received after 15-8-	No. of ca- ses on which delay has been con- doned	Remarks
3,000	NIL	
1,731	57	
428	3	
664	20	
140	1	
13,027	77	
1,215*	17	
20,205	175	
	plications received after 15-8- 86 3,000 1,731 428 664 140 13,027 1,215*	plications received after 15-8- 86 seen condoned seen cond

^{*}The 13st date of receipt of applications in respect of Arya Samaj cases was 30-6-86. Hence the applications received after that date are delayed applications.

Arrest of enforcement officer

1715. DR. BAPU KALDATE: the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that an Assistant Director of the Enforcement Directorate, Shri J. C. Makhija who was investigating in some sensitive cases of some important personalities has been arrested;
- (b) if so, what are the thereto, and
- (c) whether the concerned officer has been charge-sheeted?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE MINISTRY OF FINANCE IN THE (SHRt AJIT PANJA): (a) Yes, Sir.

and (c) The case is under (h) investigation.

Involvement of para-military personnel in drug smuggling activities in North Eastern States

1716 SHRI RAM AWADHESH SINGH.

> SHRIMATI BIJOYA CHA-KRAVARTY.

> SHRI JOHN F. FERNANDES-SHRI S. S. AHLUWAL'A:

Will the Minis er of FINANCE be pleased to state:

- (a) whether it is a fact that as per press reports para-Military personnel were found to be involved in drug smuggling activities in North Eastern States: and
- (b) whether the matter has been enquired into and if so the results thereof and corrective steps taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE

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Investigation into divestment of Bombay Dyeing's holdings

IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) and (b) Two cases in which ganja was seized from the vehicles of Border Road Task Force (BRTF)/Central Reserve Police Force (CRPF) in the North-Eastern Region have come to the notice of the Government during 1988

1718. SHRT SATYA PRAKASH MALAVIYA: Will the Minister of FINANCE be pleased to state:

In the first case in which 780 kgs. of ganja were seized on 22.6.1988, the driver of BRTF vehicle is reported to be involved.

(a) whether it is a fact that an investigation has been ordered by his Ministry into the dives ment of Bombay Dyeing's holdings in a very profitable company, National Peroxide in favour of Mr. Nusli Wadia, his family members and close associates as reported in the Times of India dated the 17th February, 1988 under the heading "Ranewa" of Nusli's Permit decried"; and

In the second case in which 780 kgs. of ganja were seized on 20.7.1988, the drug was reported to have been loaded by an ex-Naik of CRPF.

(b) if so, what are the findings of such investigation and action proposed to be taken in the matter?

Necessary action to proceed against the persons/officials involved has been initiated including institution of departmental enquiry in one case.

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOM'C AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) No, Sir

Detention of VIPs at Sahar Airport (Bombav) for bringing banned items

(b) Does not arise. 12.00. Noon

1717. SHRI ATAL BIHARI VAJ-PAYEE: Will the Minister of FINANCE be pleased to state:

PAPERS LAID ON THE TABLE

(a) whether it is a fact that Customs Officers at Bombay Sahar Airport detained/arrested five VIPs arriving by an Alitalia flight on the 24th September night for bringing in banned items;

[The Deputy Chairman in the Chair]

- (b) whether it is also a fact that these VIPs did not declare their goods and were trying to pass through the green channel;
- I. Report and Accounts (1987-88) of the Central Board for the Prevention and control of Pollution. New Delbi and related papers.
- (c) if so, what are the details in this regard; and
- II. Statement giving reasons for not laying the Report and Audited Accounts (1986-87) of the Padmaja Naidu Himalayan Zoological Fark, Darjeeling within the stipulated period.
- (d) what action has been taken against them?

THE MINISTER OF ENVIRON-MENT AND FORESTS (SHRI Z. R. ANSARI): MADAM, I beg to lay on the Table—

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AJIT PANJA): (a) No. Sir.

I A copy each (in English and Hind) of the following papers:—

(b) to (d) Do not arise.

(i) Annual Report of the Central Board for the Prevention and